

Declaration of Assets and Liabilities

Year 2022

21/11/19
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14/12/22

I, Arvind Kumar, son/daughter/wife of Shri Tuni Lal Sah

aged 43 years, belonging to Bihar Vidhan Sabha Sachivalay
service and presently working as Assistant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse (Name(s))	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	48,000/-	—	—	—	—
(iii)	Bonds, Debentures and Shares in NPS companies PPF	1,02,000/- 1,40,998/-	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Pol. No. 577334597 Rs. 12010 Per Year 521650402 Rs 8507 Per Year	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	BR-10E 7240 Spl +	—	—	—	—
(vi)	Jewellery (give details of weight and value)	10gm gold	—	—	—	—
(vii)	Other assets, such as values of claims, TV, Franchise Mob. Interests w.	1,20,000/-	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Bhagwati Path, Sarvika Badli Patna 601008 30 Lakh				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on - 14.02.2022
(a)	(i) Loans from Banks	SBI, BVM, Patna	16,20,000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Note - पैत्रिक सम्पत्ति का बँटवारा नहीं हुआ है।

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Year 202-2021 NIL BWSPK9480M	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPE/PRAN No. :- PTS/BLA -1252

Gender :- M (M/F)

Date of Birth :- 1 6 0 6 1 9 7 8 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BLA Secretariat Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 14.2.2022

Signature: Asvind Kumar

Name of Employee: Asvind Kumar

Designation: Assistant

Department: Bihar Vidhan Sabha
Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Asvind Kumar